



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/2811/2025 B/O	ANAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WP(C)/2814/2025 B/O	GOURAB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	WP(C)/2815/2025 B/O	SHAMIMA FIRDAUS MAZUMDER Versus THE STATE OF ASSAM AND OTHERS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WP(C)/2817/2025 B/O	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	SC, HIGHER EDU SC. BTC
61	WP(C)/2821/2025 B/O	SAIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WP(C)/2822/2025 B/O	SAMCHANA BEGUM BARBHUIYA Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WP(C)/2823/2025 B/O	AHMADULLA LASKAR Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WP(C)/2824/2025 B/O	MAHBUBA KHANAM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WP(C)/2827/2025 B/O	MINAKSHI DEVI AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH MR M KHAN S LASKAR	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M SARANIA	26-05-2025	To	26-05-2025
15)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
16)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
17)	MR H GUPTA	28-05-2025	To	29-05-2025
18)	MR H R A CHOUDHURY	26-05-2025	To	26-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./1562/2025 FIXED	DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
50	Bail Appln./1597/2025 FIXED	RAJIB UDDIN ALIAS RAJU UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN	PP, ASSAM
51	WITH Bail Appln./1556/2025	SETAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. Z. HUSSAIN MS G TALUKDAR	PP, ASSAM
MOTION				
52	Crl.Pet./584/2025 FIXED	POOJA UPADHYAY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG MR U PANDEY MS. SUSMITA DOLEY	PP, ASSAM
53	WITH Crl.Pet./251/2025	POOJA UPADHYAY Versus CHANDRAMANI AND ANR.	MR. A ROY MR. B DEKA MR. A BHATTACHARJEE MS. D L DEKA D J CHAKMA MS N T MANPOONG MAUSAM NATH	PP, ASSAM
54	AB/1154/2025 B/O	MAFIJUL ISLAM @ MD MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./121/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM
BAIL HEARING				
56	AB/801/2025 FIXED	MOSTOKIN ALI @ MUSTAKIN ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM

ORDERS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
55 WP(C)/2348/2025 FIXED	MD ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
ADMISSION			
56 WP(C)/2259/2020 FIXED	JUNUMONI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, NHM SC, HEALTH AND F W
57 WP(C)/2259/2025 FIXED	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM GA, ASSAM MR. P. NAYAK, (R-2, 3, 4)), ADDL. AG, ASSAM SC, GMC
ORDERS			
58 WP(C)/2280/2025 FIXED	SMTI SUNALI DUTTA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. U C RABHA MR. P K DAS MR. S M SARMA	SC, AG (A AND E) GA, ASSAM SC, FINANCE

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4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
25 WP(C)/3330/2020	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS			
26 Review.Pet./173/2022 FIXED, WITH LCR, IN WA/394/2016 (D/O)	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING			
27 WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH 28 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH 29 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH 30 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH 31 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
WITH 32 WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

33	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
34	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
35	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
36	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
37	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
38	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
39	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
40	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
41	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
42	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
43	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
44	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

45	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
46	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
47	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
48	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
49	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
50	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
51	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
52	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
53	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
54	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

55	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
56	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
57	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
58	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
59	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
60	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
61	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
62	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
63	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
64	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
65	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
66	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
67	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
68	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

69	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH L.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
70	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
71	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
72	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
73	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
74	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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14)	MR. M SARANIA	26-05-2025	To	26-05-2025
15)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
16)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
17)	MR H GUPTA	28-05-2025	To	29-05-2025
18)	MR H R A CHOUDHURY	26-05-2025	To	26-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
54 WP(C)/3627/2016 FIXED	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
55 WP(C)/237/2020 FIXED	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) MR. U. SARMA, SC, SEC. EDU. SC, BTC
ORDERS			
56 I.A.(Civil)/1567/2025 WITH WP(C) 1422/2025 (D/O), B/O in WP(C)/1422/2025	REKHA KALITA AND ORS Versus THE STATE OF ASSAM AND ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
57 I.A.(Civil)/1570/2025 WITH WP(C) 1424/2025 (D/O), B/O in WP(C)/1424/2025	GAGAN DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
58 I.A.(Civil)/1640/2025 B/O in WP(C)/4378/2024 WITH WP(C)/4378/2024	SHRI PIJUS KANTI DE Versus THE SECRETARY AND ORS PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR. W RAHMAN MR D SENAPATI MR. S ROY MR. W RAHMAN MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
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10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
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13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M SARANIA	26-05-2025	To	26-05-2025
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[For Monday,26th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
56 WP(C)/2669/2020 FIXED	KAILASH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
ORDERS			
57 WP(C)/2019/2025 FIXED	S S ENTERPRISES Versus THE ICICI BANK LTD AND ORS	MR A K MAHESWARI MR. S SAHU	MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)

LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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18)	MR H R A CHOUDHURY	26-05-2025	To	26-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

- | | | | | |
|----|--|--|--|--|
| 19 | I.A.(CrI.)/991/2024
WITH LCR 5 FILES. P.B-2. FIXED.
in CrI.A./343/2024
WITH
CrI.A./343/2024 | BABUL ALI @ BABUL HUSSAIN AND ANR
Versus
THE STATE OF ASSAM | MR S BORTHAKUR
MR SAURADEEP DEY
SADDAM HUSSAIN | PP, ASSAM |
| 20 | I.A.(CrI.)/1040/2024
WITH LCR 2 FILES. B/O.
in CrI.A./362/2024
WITH
CrI.A./362/2024 | BABUL ALI @ BABUL HUSSAIN AND ANR
Versus
THE STATE OF ASSAM
RITU BORDOLOI
Versus
THE STATE OF ASSAM AND ANR | MR S BORTHAKUR
MR SAURADEEP DEY
SADDAM HUSSAIN
MR. B KONWAR
MS D DUTTA | PP, ASSAM
MR B PRASAD, AMICUS
CURIAE (R2)
PP, ASSAM |
| | | RITU BORDOLOI
Versus
THE STATE OF ASSAM AND ANR | MR. B KONWAR
MS D DUTTA | MR B PRASAD, AMICUS
CURIAE (R-2)
PP, ASSAM |

HEARING

- | | | | | |
|----|---|--|-------------------------------|-----------|
| 21 | CRL.A(J)/3/2022
4 Y 2 M 5 D :WITH LCR 5 FILES.
P.B-2. FIXED AT 2.00 PM. | SUKRU URANG
Versus
THE STATE OF ASSAM | MR A TEWARI, AMICUS
CURIAE | PP, ASSAM |
|----|---|--|-------------------------------|-----------|

LEAVE NOTE OF ADVOCATES FOR 26/05/2025

- | | | | | |
|-----|------------------------------|------------|----|------------|
| 1) | MS. N M DEKA | 05-04-2025 | To | 19-12-2025 |
| 2) | MS.SHOMA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 3) | MS SUPRIYA DASGUPTA | 10-05-2025 | To | 31-05-2025 |
| 4) | MR. S K KEJRIWAL, S KEJRIWAL | 09-05-2025 | To | 13-06-2025 |
| 5) | MD. H BHUYAN | 05-05-2025 | To | 06-06-2025 |
| 6) | MR. R P SINGH | 13-05-2025 | To | 31-05-2025 |
| 7) | MR J CHOPRA | 11-05-2025 | To | 04-06-2025 |
| 8) | MR G SARMA | 13-05-2025 | To | 30-05-2025 |
| 9) | MR. L C DEY | 16-05-2025 | To | 16-06-2025 |
| 10) | MR. A BHATTACHARYA | 26-05-2025 | To | 28-05-2025 |
| 11) | MR. S SHARMA | 26-05-2025 | To | 27-05-2025 |

12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
54	WP(C)/5133/2024 B/O	NAREN CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM
55	WP(C)/1614/2025 FIXED	PRIYA RANI DAS @ PRIYA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR MR. M ISLAM I HOQUE MS. H G DAS	DY.S.G.I.
56	WITH WP(C)/3095/2022	SMT. CHAYA DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M DEVI MR. A DEY MR. A DAS	MR. K GOGOI MR. J ABBAS (R-4) MR M HANDIQUE (R-4) MR. M ISLAM (R-4) SC, NF RLY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
57	WP(C)/6855/2022 FIXED	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
58	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
56	Crl.Rev.P./365/2012	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
57	I.A.(Crl.)/1002/2024 in Crl.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
	WITH Crl.Pet./557/2024	SAUMENDRA SARMAH Versus RUMI SHARMA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A SARMAH MS. N KALITA MS. M MEDHI
58	Crl.Pet./301/2025	HIRAMONI SAIKIA AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY SAMRIDDHI SAIKIA	PP, ASSAM
	WITH Crl.Pet./318/2025	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
	WITH Crl.Pet./320/2025	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./940/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIBUL HOQUE @ RAJU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
62	Bail Appln./1645/2025 (CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST), FIXED	RANJAN KUMAR Versus UNION OF INDIA	MR. R BARUAH	SC, NCB
BAIL HEARING				
63	AB/995/2025 WITH OFFICE NOTE, FIXED	NAJMA BEGUM Versus THE UNION OF INDIA	MS. S K NARGIS Q. KIBA	SC, DRI
64	AB/1111/2025 FIXED	RAPHIKUL SK Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM

ORDERS

65	I.A.(CrI.)/533/2025 CRL.REV.P. 497/2024(D/O), B/O in CrI.Rev.P./497/2024	POONAM CHETRI Versus BIKRAM CHETRI	MRS R KAKATI MS. M PATHAK MR. B HUSSAIN MR. B HUSSAIN	MR. O P BHATI
66	I.A.(CrI.)/537/2025 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST) in CrI.Rev.P./185/2025	KAMAL KUMAR MEDHI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	MACApp./93/2025 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/811/2025 in MACApp./93/2025	NEW INDIA ASSURANCE COMPANY LTD Versus SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
42	I.A.(Civil)/815/2025 in CRP/40/2024 (D/O), FIXED in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA
43	I.A.(Civil)/1642/2025 (CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSELIST), B/O in RSA/80/2025	TAIZUDDIN Versus SAIFUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY	
HEARING				
44	MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MR. S BARUAH MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
4	Bail Appln./1448/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR KHAN AND ANR Versus THE UNION OF INDIA	MR. M ALI MR J. E. SARKAR H R KHAN	SC, NCB
5	Bail Appln./1621/2025 WITH	MD FARUQUE KHAN Versus THE UNION OF INDIA	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
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11)	MR. S SHARMA	26-05-2025	To	27-05-2025
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13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M SARANIA	26-05-2025	To	26-05-2025
15)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
16)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
17)	MR H GUPTA	28-05-2025	To	29-05-2025
18)	MR H R A CHOUDHURY	26-05-2025	To	26-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
60 WP(C)/2292/2025 FIXED	NUR ZAMAL AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	MR. B. CHOUDHURY, SC, PWD ROAD GA, ASSAM SC. REVENUE
61 WP(C)/2553/2025 FIXED	SRI TRAILOKYA SARMA Versus UNION OF INDIA AND ORS.	MR. M DUTTA	GA, ASSAM DY.S.G.I. S DAS SC, NHIDC
62 WP(C)/2808/2025 B/O	MR. SANKAR DEB Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. S P SHARMA MS U SHARMA MR. N N DUTTA	DY.S.G.I.
63 WP(C)/2809/2025 B/O	SAMEER MEHTA Versus UNION OF INDIA AND ANR	MR. S P SHARMA MS U SHARMA	DY.S.G.I.
64 WP(C)/2816/2025 B/O	MD DILDAR ALI Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, REVENUE
ADMISSION			
65 WP(C)/8041/2022 PART-HEARD, FIXED AT 2:00 PM	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI MR. A PHUKAN SC, JUDICIAL DEPARTMENT DY.S.G.I. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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[For Monday,26th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH AND RFA MATTERS]

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II
RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HER
LADYSHIP, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
33 CRP/26/2020 (AT 10:30 AM)	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
BAIL HEARING			
34 AB/914/2025 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED,	IMDADUL ISLAM @ NIZAM UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.			
35 RSA/63/2025 BY SLIP	FIROZ AHMED AND 4 ORS Versus MUZAMIL HAQUE AND 14 ORS	MR. R ALI MR M BORO	
ORDERS			
36 Cont.Cas(C)/475/2023 BY SLIP	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. A M BORA (r-1,2,3) MR. D K BAIDYA (r-1,2,3) MR. S BISWAKARMA (R-4,5,6) MR T DAS (R-4,5,6) MR. M S HUSSAIN R. CHAUHAN (R-4,5,6)
37 I.A.(Civil)/520/2025 WITH LCR, FIXED in RSA/209/2017 WITH RSA/209/2017	PUTUL DAS AND ORS Versus MADHABI MAZUMDER ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR B S DEKA MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR P C DEY MR.P C DEY MR.I HAQUE MS.S PAUL
HEARING			

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND B U LASKAR 3 ORS	MS. M KUMARI MR D NANDI SC, F C I
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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
41 Crl.Pet./977/2023 (AT 2:00 PM)	JUME BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. N MAHAJAN, Amicus Curiae for R-2 PP, ASSAM
MOTION (BA)			
42 Bail Appln./1724/2025 B/O	MD MASUD AMIN Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA S DAS	PP, ASSAM
MOTION			
43 AB/1147/2025 B/O	DINESH PEGU AND 18 ORS. Versus THE STATE OF ASSAM	MR P R SARMA MR. S. PEGU	PP, ASSAM
BAIL HEARING (BA)			
44 Bail Appln./1612/2025 FIXED	AKHTISAM HOQUE @ AKHTISAM AHSAN HAQUE Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH MR M KHAN	PP, ASSAM
45 Bail Appln./1624/2025 FIXED	ASIF ALI ALIAS KANDU ALIAS ASHIF ALI Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM
BAIL HEARING			
46 AB/446/2025 PART-HEARD, OFFICE NOTE, FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
47 AB/990/2025 FIXED	RAJIDUR RAHMAN KHANDAKAR @ RAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED K ZAMAN R AMIN	PP, ASSAM
48 AB/1108/2025 FIXED	BIDYA SAGAR DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI P SHARMA	MR B CHANDA (INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

53	CRP/181/2015 CAVT. NO. 529/15 FIXED	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.	MR.M SARMAR-1 MS. D S NEOG (R- 5) MS.I GOHAIN(R-1) MR.R DUBEY(R- 3) MS.A B KAYASTHA(R-3, 4) MS.M SAIKIA(R-3)
54	I.A.(Civil)/3571/2024 WITH LCR, FIXED in MACApp./161/2014 WITH MACApp./161/2014	SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD	MR A B DEY MR SISHIR DUTTA
		SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD	MR. U DUTTA MR A B DEY MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO
55	I.A.(Civil)/1519/2025 FIXED in MACApp./394/2024 WITH MACApp./394/2024	SMT JUPITARA SARMAH AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ORS NEW INDIA ASSURANCE CO. LTD. Versus JUPITARA SARMAH AND 4 ORS.	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH MR. R K BHATRA MR. A SAIKIA MS P HJURI MR B D DAS (R1) MR H K SARMA (R1) MRS R DEKA (R1) MR J LOTH (R1)

HEARING

56	MACApp./31/2023 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR. K K DUTTA (R-1,2)
57	MACApp./100/2023 WITH LCR, FIXED WITH I.A.(Civil)/1540/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HJURI MS R GANGAWAT MR. R K BHATRA MR. A SAIKIA MS P HJURI MS R GANGAWAT MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1) MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)

WITH
[I.A.\(Civil\)/1545/2023](#)
in MACApp./100/2023

NEW INDIA ASSURANCE CO. LTD.
Versus
ISHWARI CHETRY AND 7 ORS. F

MR. R K BHATRA
MR. A SAIKIA
MS P HUJURI
MS R GANGAWAT

MR. K K BHATTA
MS JONA TALUKDAR (r-8)
MS R DEVI (r-8)

58 [CRP/149/2023](#)
FIXED

NEELAKSHI SANDILYA AND ANR
Versus
SHAHAR BHANU

MR K KHANNA
MS M DAS

MD K RAHMAN

59 [MACApp./259/2023](#)
WITH LCR, FIXED

PRAMILA THAKURIA
Versus
THE ORIENTAL INSURANCE COM. LTD. A

B R DAS
MS M BHARATI

MR SISHIR DUTTA
MS S MOCHAHARI
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
56	I.A.(Civil)/2996/2024 WITH LCR, FIXED in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	MS P BORUAH
	WITH RSA/260/2016	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
	WITH I.A.(Civil)/1185/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR B K JAIN
	WITH I.A.(Civil)/1186/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/1187/2024 in RSA/260/2016	ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/2997/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	
	WITH I.A.(Civil)/2998/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	MS P BORUAH

WITH
[I.A.\(Civil\)/2999/2024](#)
in RSA/260/2016

ON THE DEATH OF SUREN GOGOI, HIS
LEGAL HEIRS

MS. S G BARUAH

Versus

ON THE DEATH OF SUBAL HAJONG, HIS
LEGAL HEIRS

WITH
[I.A.\(Civil\)/3000/2024](#)
in RSA/260/2016

ON THE DEATH OF SUREN GOGOI, HIS
LEGAL HEIRS

MS. S G BARUAH

Versus

ON THE DEATH OF DEBIRAM HAJONG,
HIS LEGAL HEIRS AND ANR

ABDUL MATLEB AND ORS

BANDANA HAZARIKA

Versus

SUDHINDRA SARKAR ALIAS SUDHANYA
SARKAR ADN ORS

57 [I.A.\(Civil\)/853/2025](#)
WITH LCR, B/O
in RSA/59/2019

WITH
[RSA/59/2019](#)

ABDUL MATLEB AND 8 ORS

MS. R CHOUDHURY

Versus

SRI SUDHINDRA SARKAR @ SUDHANYA
SARKAR AND ORS

MR. M A LASKAR

WITH
[I.A.\(Civil\)/1259/2020](#)
in RSA/59/2019

ABDUL MATLEB AND 8 ORS

MS. R CHOUDHURY

Versus

SRI SUDHANYA SARKAR @ SACHINDRA
SARKAR AND 8 ORS

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
14)	MR. M SARANIA	26-05-2025	To	26-05-2025
15)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
16)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
17)	MR H GUPTA	28-05-2025	To	29-05-2025
18)	MR H R A CHOUDHURY	26-05-2025	To	26-05-2025